

enquiry into the alleged leakage of Delhi's Master Plan prepared by the Town Planning Organisation;

(b) if so, whether the enquiry has accordingly been instituted;

(c) the composition and terms of reference of the enquiry body; and

(d) the progress made in the enquiry?

The Minister of Health (Shri Karmarkar): (a) Yes, Sir

(b) The enquiry is being conducted.

(c) A copy of the Health Ministry's letter dated the 29th October, 1959 addressed to the Chief Commissioner, Delhi in this regard is laid on the Table of the Sabha. [See Appendix I annexure No 17.]

(d) The report of the Chief Commissioner is awaited.

**New A.I.I Scheme for Travelling to London**

\*57. { Shri S. A. Mehdi:  
Shri Oza:  
Shri M. R. Krishna:

Will the Minister of Transport and Communications be pleased to state:

(a) whether any new scheme of Air India International with a bank to offer loan to passengers for travelling to London has been introduced;

(b) if so, what are its features; and

(c) the number of Indian passengers who have availed of this opportunity?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) Yes, Sir.

(b) and (c). I lay on the Table of the Lok Sabha a statement giving the requisite information. [See Appendix I, annexure No. 18.]

**Sinking of the 'Oberon'**

\*58. Shri Subman Ghose: Will the Minister of Transport and Communications be pleased to state:

(a) whether any enquiry has been held on the sinking of the ship 'Oberon' in the Hooghly on the 7th September, 1959;

(b) if so, the result of the enquiry;

(c) what were the ranks of the employees who died in the accident;

(d) has any compensation been paid to the families of the deceased;

(e) if so, the amount paid in each case;

(f) if the reply to part (d) be in the negative, the reasons for non-payment; and

(g) the loss suffered by Government in this mishap?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (g). A statement is laid on the Table of the Lok Sabha [See Appendix I, annexure No 19]

**National Highways**

\*59 Shri Damani: Will the Minister of Transport and Communications be pleased to state:

(a) the extent to which profits made out of cement distribution by the State Trading Corporation of India Ltd., during the last two years have been utilised for the improvement of National Highways; and

(b) what is the present position in that respect?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). No amount has yet been utilised for the improvement of National Highways. The question of utilising a sum of Rs. 6.99 crores for cement concreting certain sections of National Highways and Rs. 2 crores for the development of certain new roads as National